

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.2250  
TO BE ANSWERED ON 10-03-2016

**Funds under SBM**

†2250. **SHRI RAKESH SINGH:**  
**SHRI PINAKI MISRA:**  
**SHRI S.P.MUDDAHANUME GOWDA:**  
**SHRI SUNIL KUMAR MONDAL:**  
**SHRIMATI KAVITHA KALVAKUNTLA:**  
**SHRI KALOK SANJAR:**  
**SHRI KANWAR SINGH TANWAR:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government has reviewed the ongoing sanitation projects in the country and if so, the details and the outcome thereof;
- (b) the total funds earmarked for Swachh Bharat Mission (SBM);
- (c) whether the Government proposed to include banks/financial institutions for credit requirements of SBM to achieve its objective, if so, the details thereof;
- (d) the details of the districts included/likely to be included under SBM in the country including Uttar Pradesh, State/UTwise;
- (e) the details of the progress made under SBM, State/UT-wise;
- (f) whether mindset of the people has changed to use toilets as a result of SBM and if so, the details thereof; and
- (g) the details of other agencies/institutions participating in SBM?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION**

**(SHRI RAM KRIPAL YADAV)**

(a) Ministry of Drinking Water and Sanitation regularly reviews the performance of States/UTs through review meetings, field visits and video conferencing. Against the expected outcome of **50 lakh** for individual latrines for the year 2014-15, **58,54,987** latrines were constructed, which is an achievement of **117%** of the target. During 2015-16, **101.41 lakh** toilets have already been

constructed as on **07.03.2016**. Since the launch of Swachh Bharat Mission(Gramin) on 2<sup>nd</sup> October, 2014, **150.90 lakh** toilets have already been constructed as on **07.03.2016**.

(b) The total fund requirement under Swachh Bharat Mission (Gramin) is estimated to be Rs. 1,34,386 crore, out of which Central share is Rs. 1,00,447 crore.

(c) Under Swachh Bharat Mission (Gramin), an incentive of Rs. 12000 is available for individual toilets. Under SBM(G) guidelines, also enabling provision of low cost financing to Individual households through agencies like NABARD and other financial institutions. States and Districts may examine possibilities to access credit at the local level to further the financing of sanitation activities which may be taken up either independently or in convergence with Swachh Bharat Mission activities. Such financing can be inter-alia through Banks, recognized financial institutions or through livelihood programmes. Reserve Bank of India has also issued instructions regarding inclusion of sanitation in priority sector lending.

(d) Under Swachh Bharat Mission (Gramin) {SBM(G)}, the programmatic projects are sanctioned district-wise. Currently, 643 district sanitation projects have been sanctioned. The State/UT wise details is at Annexure 1.

(e) Since Swachh Bharat Mission (Gramin) is demand driven programme, hence State/UT-wise targets are not fixed. State/UT-wise, number of Individual household latrines constructed from 2.10.2014 to 7.3.2016 as per the data uploaded by the States on the Online Monitoring System maintained by Ministry is at Annexure-2.

(f) The SBM(G) focusses on change of mindset. Community led approach has been mentioned as the preferred approach under SBM(G). There is increased focus on behavior change and engagement of community for sustainable results. Capacity building of key stakeholders such as Collectors/CEO, Zilla Panchayats, Chairman, Zilla Panchayat is being carried out with a focus on the issues of change of mindset. The monitoring has been strengthened to capture ODF status that includes usage of toilets.

(g) Ministry is taking assistance of various partner agencies like UNICEF, World Bank etc. The States also engage various non-governmental agencies for SBM(G), especially for software activities.

Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.2250 due for reply on 10-03-2015

State/UT-wise, total district projects sanctioned

S.N.	State/UT Name	Total district project sanctioned
1	A & N ILANDS	3
2	ANDHRA PRADESH	13
3	ARUNACHAL PRADESH	16
4	ASSAM	27
5	BIHAR	38
6	CHHATTISGARH	27
7	D & N HAVELI	1
8	GOA	2
9	GUJARAT	26
10	HARYANA	21
11	HIMACHAL PRADESH	12
12	JAMMU & KASHMIR	22
13	JHARKHAND	24
14	KARNATAKA	30
15	KERALA	14
16	MADHYA PRADESH	51
17	MAHARASHTRA	34
18	MANIPUR	9
19	MEGHALAYA	7
20	MIZORAM	8
21	NAGALAND	11
22	ODISHA	30
23	PUDUCHERRY	2
24	PUNJAB	22
25	RAJASTHAN	33
26	SIKKIM	4
27	TAMIL NADU	31
28	TELANGANA	9
29	TRIPURA	8
30	UTTAR PRADESH	75
31	UTTARAKHAND	13
32	WEST BENGAL	20
	<b>GRAND TOTAL</b>	<b>643</b>

Statement referred in part (e) of the reply to Lok Sabha Un-starred Question No.2250 due for reply on 10-03-2015

**Individual household latrines (IHHLs) constructed from 2nd October, 2014 to 7th March, 2016**

S.N.	State/UT	IHHLs constructed from 2nd Oct,2014 to 7th March, 2016
1	ANDHRA PRADESH	462852
2	ARUNACHAL PRADESH	21311
3	ASSAM	571002
4	BIHAR	372466
5	CHHATTISGARH	268102
6	D & N HAVELI	0
7	GOA	28637
8	GUJARAT	788598
9	HARYANA	165565
10	HIMACHAL PRADESH	89091
11	JAMMU & KASHMIR	63178
12	JHARKHAND	305908
13	KARNATAKA	1218247
14	KERALA	32087
15	MADHYA PRADESH	1233108
16	MAHARASHTRA	1070498
17	MANIPUR	66941
18	MEGHALAYA	65739
19	MIZORAM	3458
20	NAGALAND	16041
21	ODISHA	1103110
22	PUDUCHERRY	0
23	PUNJAB	57965
24	RAJASTHAN	2642136
25	SIKKIM	4514
26	TAMIL NADU	888551
27	TELANGANA	261020
28	TRIPURA	70164
29	UTTAR PRADESH	1094825
30	UTTARAKHAND	83544
31	WEST BENGAL	2041534
	<b>GRAND TOTAL</b>	<b>15090192</b>